

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 102**

**CP (IB) No. 172/Chd/Pb/2023**

**IN THE MATTER OF:**

**Vinod Garg**

...

**Petitioner**

**Versus**

**Indian Bank (Personal Guarantor of ...  
M/s Jaldhara Cotspin Pvt. Ltd.)**

**Respondent**

**Under Section: 94, IBC 2016**

**Order delivered on 06.06.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 22.07.2024.

Sd/-

**Court Officer**